

**Ayursundra Hospital (Guwahati) Private Limited****List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations ,2016.****Date of Commencement of CIRP: 12-03-2024; List of Creditors is Pursuant to claims received and updated as on 20-10-2024****List of other creditors (Other than financial creditors and operational creditors)***(Amount in Rs.)*

		Details of claim received		Details of claim admitted									
Sl. No.	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party	Amount of contingent claim	Amount of any Mutual dues, that may be set off	Amount of claims not admitted	Amount of claims under verification	Remarks, if any
1	Anupam Bordoloi	17-Jun-24	2,237,226	2,237,226	Decree Holder	-	-		-	-	-	-	Decree Holder
2	BM Pharma and Healthcare	18-Jun-24	1,011,075	140,000	Advance	-	-		-	-	871,075	-	Also an operational creditor
3	Dr. Ganesh Chandra Das	15-Jun-24	5,000,000	-	Shareholder	-	-		-	-	5,000,000	-	Amount claimed pertains to shareholder holding value plus interest.
4	Dr. Shameem Ahmed	18-Jun-24	5,000,000	-	Equity Share	-	-		-	-	5,000,000	-	Amount claimed pertains to shareholder holding value.
5	Gayatri Hazarika	18-Jun-24	100,000	-	Shareholder	-	-		-	-	100,000	-	Amount claimed pertains to shareholder holding value.
6	Jatin Hazarika	18-Jun-24	100,000	-	Shareholder	-	-		-	-	100,000	-	Amount claimed pertains to shareholder holding value.
7	M.M. Collection	9-Oct-24	1,000,000	1,000,000	Advance	-	-		-	-	-	-	
8	Shaswati Talukdar	22-Jun-24	620,000	615,000	Advance	-	-		-	-	5,000	-	
	<b>Total</b>		<b>15,068,301</b>	<b>3,992,226</b>	-	-	-	-	-	-	<b>11,076,075</b>	-	
	<b>Total in crores</b>		<b>1.51</b>	<b>0.40</b>	-	-	-	-	-	-	<b>1.11</b>	-	